## ENHANCEMENT OF FINANCIAL ALLOCAtions for Andhra Pradesh in the Second Five Year Plan

•103. DR. R. B. GOUR: Will the Minister of PLANNING be pleased to state:

(a) whether Government have received any request from the Government of Andhra regarding the enhancement of financial allocations for Andhra Pradesh in the Second Five Year Plan; and

(b) what action Government have taken in the matter?

## THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) No, Sir.

(b) Does not arise.

DR. R. B. GOUR: May I, with reference to the statistics published by Shri Ramanujam on behalf of the Statistics Department of the Government of Andhra Pradesh draw the attention of the Government to the fact that the First Five Year Plan allocation for Andhra Pradesh was Rs. 26/6 per capita as against Rs. 66/6 all-India average, and the Second Five Year Plan allocation for Andhra Pradesh as a whole is Rs. 52/6/6 per capita as against Rs. 124/8/10 per capita which is the all-India average, and may I also draw his attention to similar statistics concerning the industries, transport and social services? May I then ask him as to how these backward regions will be brought forward to the position of advanced areas as contemplated by the Second Five Year Plan?

SHRI S. N. MISHRA: This is an analysis and argument in quite a different direction from the question.

DR. R. B. GOUR: Is it not a fact that Members of Parliament from Andhra Pradesh have raised this question with the Planning Commission and with the authorities conoerned concerning the raising of the allocation for Andhra Pradesh under the various heads?

to Questions

SHRI S. N. MISHRA: I have already given in my reply that there has been no such specific request from the Government of Andhra Pradesh for increasing the allocation.

DR. R. B. GOUR: Is it not a fact that the Government of Andhra Pradesh in respect to the Sileru project and other projects under the Five Year Plan are raising the question of increasing the allocations?

SHRI S. N. MISHRA: In regard to certain schemes there might be readjustments within the Plan itself, but I do not quite follow what the hon. Member is saying about some particular schemes.

DR. R. B. GOUR: Have they received any representation from the Government or any Minister of the Government of Andhra Pradesh, or for that matter any authority in Andhra Pradesh, for increasing the allocation under the various heads under the Second Five Year Plan?

SHRI S. N. MISHRA: In regard to agricultural production and minor irrigation there have been some suggestions from the Government of Andhra Pradesh, but I think that the adjustment for that purpose could be made within the Plan. In fact some discussion has already taken place in that connection between the representatives of the Food and Agriculture Ministry and the Government of Andhra Pradesh.

SHRI KISHEN CHAND: May I know from the hon. Minister whether it is a fact that many schemes of Andhra have been postponed to the Third Plan because of lack of finance?

SHRI S. N. MISHRA: That stage of postponement to the Third Five Year Plan has not yet come.

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SHRI KISHEN CHAND: The hoc. Minister has not replied to my question. I am saying that Andhra has asked for more financial help in the Second Five Year Plan, but it has been postponed to the Third Five Year Plan because the allocation to Andhra Pradesh is less than its normal quota.

SHRI S. N. MISHRA: No such analysis has led us to the conclusion that certain schemes have to be postponed to the Third Five Year Plan. In fact, that stage of postponement wotila come later.

SHRI V. PRASAD RAO: Is it not a fact that the Government of Andhra Pradesh has represented that more allocation should be made for the starting of medium sized industries under the State sector in Andhra Pradesh?

SHRI S. N. MISHRA: No increase in allocation for that purpose has been demanded by that Government.

DR. R. B. GOUR: May I draw the attention of the hon. Minister to public representations by the Government of Andhra Pradesh concerning the increase of allocation for the establishment of industries like the diesel engine industry at Visakhapatnam or the carbon industry at Visakhapatnam or similar other industries elsewhere?

SHRI S. N. MISHRA: I have already indicated the respects in which the Government of Andhra Pradesh thinks that there should be some increase in their schemes, but they can find the resources from within the ceiling of the Plan itself. And in some other respects I should perhaps mention that the State Government have said that the municipalities want to undertake some urban watersupply schemes for which they want to float their own debenture capital.

## COMPKNSATION PAID TO DISPLACED PERSONS

104. SHRI V. K. DHAGE: Will the Minister of REHABILITATION AND

MINORITY AFFAIRS be pleased to refer to page 87 of his Ministry's Report for 1956-57 and state the total amount of compensation paid to the displaced persons from 1st April to the end of September, 1957?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA) : Rs. 14\* 75 crores made up as under: —

- (1) By Cash Rs. 7-65 crores.
- (2) By transfer of property Rs. 4-71 crores.
- (3) By adjustment of public dues Rs. 2 39 crores.

Rs. 14-75 crores.

SHRI V. K. DHAGE: May I know what was the answer in the beginning? I could not catch him.

MR. CHAIRMAN: Rs. 14-75 crores.

SHRI V. K. DHAGE: What is the number of persons to whom these reliefs have been given?

SHRI SATISH CHANDRA: Statements of accounts have been issued to 20,466 claimants and loans advanced to 5,286 persons.

SHRI V. K. DHAGE: Have there been any properties that have come into the pool auction and what is the amount of such properties that have been auctioned?

SHRI SATISH CHANDRA: I

require notice.

SHRI. V. K. DHAGE: What?

MR. CHAIRMAN: He requires notice for that.

SHRI V. K. DHAGE: Has there been any property auctioned at all from the pool?

SHRI SATISH CHANDRA: Properties are continuously auctioned and